

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 21 of 2024

R. Eswar Raj,
2/100, Bharathiyar Street,
Srinivasapuram,
Mayiladuthurai - 609001

.... Applicant

Vs

The Block Development Officer,
Panchyat Union Office,
Nannilam Taluk,
Thiruvarur District & 4 others.

...Respondents

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 1 ST RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD.	1 - 4
2.	ANNEXURE 1 to 3	5 - 10



**Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 21 of 2024

R. Eswar Raj,
2/100, Bharathiyar Street,
Srinivasapuram,
Mayiladuthurai - 609001

.... Applicant

Vs

The Member Secretary,
Tamil Nadu Pollution Control Board,
No.76, Mount Road, Guindy,
Chennai – 600032 & ors.

.... Respondents

**REPORT FILED ON BEHALF OF THE 1ST RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.**

I, K.Nalini, D/o. K.Krishnasamy, aged about, 59 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (hereinafter referred as TNPCB), Chennai - 600 032, and I am authorised to file this Report on behalf of the 1st Respondents of the Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case from the available office records.
2. It is respectfully submitted that the case has been Suo Motu registered by the Principal Bench of the National Green Tribunal, New Delhi as Original Application No.577 of 2023 (PB) based on the complaint

REMOVED INFORMATION FOR THIS TRIBUNAL
GRAND SECRETARY NATIONAL GREEN TRIBUNAL
TAMIL NADU POLLUTION CONTROL BOARD

Nalini
11/13/24
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

received from one Mr. R. Eswar Raj, Mayiladuthurai which was subsequently transferred to the Hon'ble National Green Tribunal, (SZ) and renumbered as Original Application No.21 of 2024. On 09.02.2024, it is taken by the Hon'ble National Green Tribunal, (SZ) and issued notice to the respondents.

3. It is respectfully submitted that applicant had filed an online complaint stating that Kaduvangudi Panchayat Union is dumping solid waste close to the agricultural land near the banks of Khothankudi Canal in violation of Municipal Solid Waste Management Rules, 2016, which in turn was causing harm to the surrounding farmers and farmlands and also resulting in pollution of the water body, ground water and other health hazards.
4. It is respectfully submitted that subsequently the compliant was forwarded to the Assistant Director (Panchayat), Thiruvarur to take necessary action regarding the complaint vide Lr. No. DEE/TNPCB/Nagai/Compliant/2023 dated 04.08.2023 with a copy marked to the Complainant Thiru. R. Eswar Raj, Mayiladuthurai. (marked as Annexure 1)
5. It is respectfully submitted that further another complaint was received regarding the dumping of hazardous solid and medical wastes near water bodies via email on 18.08.2023 by the applicant and a reply was sent to the applicant dated: 21.08.2023 stating that the said compliant was already forwarded to Assistant Director (Panchayat), Thiruvarur dated 04.08.2023. (marked as Annexure 2)
6. It is respectfully submitted that in this regard the said site was inspected by the 3rd respondent on 29.12.2023 & 10.01.2024 and the status was as follows:


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

- a) The site is surrounded by existing agricultural lands and the Khothankudi Canal on its adjacent side.
 - b) No fresh solid waste was found dumped in the said site. Further, the local body has been instructed not to dump the solid waste near the banks of the water bodies immediately.
 - c) Local body is presently collecting the segregated waste from the households and commercial establishments and are sent to the Compost Centres for Windrow Composting.
 - d) At present, no fresh solid waste from the local body is dumped near the banks of the Khothankudi Canal.
 - e) The local body is collecting the plastic waste and is sent to the plastic recyclers and inert and other wastes are properly handled as per the Municipal Solid Waste Management Rules, 2016.
 - f) The local body has assured to comply with the Municipal Solid Waste Management Rules, 2016 at all times.
 - g) Photographs taken at the time of inspection of the site is enclosed.
(marked as Annexure 3).
7. It is submitted that at present the Municipality has cleared all the waste that were dumped near the banks of the Khothankudi Canal. The Tamil Nadu Pollution Control Board has also directed to monitor the municipality and to take preventive steps to avoid the dumping of Municipal Solid Waste.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass an order or such further other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

K. Nalini
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

DEPONENT

VERIFICATION

I, K.Nalini D/o.K.Krishnsamy working as Joint Chief Environmental Engineer, having office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

K. Nalini
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

DEPONENT

4

Annexure - 1
o/c

தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்

அனுப்புநர்:

பொறி. வெ. தமிழ்ஒளி, எம்.டெக்.,
மாவட்ட சுற்றுச்சூழல் பொறியாளர்,
தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்,
மாவட்ட ஆட்சியரக பெருந்திட்ட வளாகம்,
நாகப்பட்டினம் - 611 003.

பெறுநர்:

உதவி இயக்குனர் அவர்கள்
(பஞ்சாயத்துகள்),
திருவாரூர் மாவட்டம்.

கடிதஎண்: மா.சு.சூ.பொ/த.நா.மா.சு.வா/நாகை/புகார்/மனு/2023/நாள்:04.08.2023.

பொருள்: மாவட்ட சுற்றுச்சூழல் பொறியாளர் அலுவலகம் - தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம் - நாகப்பட்டினம் - திருவாரூர் மாவட்டம் - நன்னிலம் ஊராட்சி ஒன்றியம் - கடுவங்குடி ஊராட்சி, அகரக்கொத்தங்குடியில் பாசன வாய்காலில் குப்பைகளை கொட்டுவதால் நீர் மற்றும் காற்று மாசு அடைவதாக அதனை தடுக்க கோரிக்கை வைக்கப்பட்ட புகார் மனு மீது நடவடிக்கை மேற்கொள்ளல் - தொடர்பாக.

பார்வை: மயிலாடுதுறை மாவட்டம், சீனிவாசபுரம் ஊராட்சி, 2/100 பாரதியார் தெருவில் வசித்து வருபவரான திரு. J.ஈஸ்வர் ராஜ், என்பவரது கடிதம் இணையதளம் மூலமாக இவ்வலுவலகத்தில் பெறப்பட்டது.

பார்வையில் கண்டுள்ள புகார் மனுவில் திருவாரூர் மாவட்டம் நன்னிலம் ஊராட்சி ஒன்றியம், கடுவங்குடி ஊராட்சி, அகரக்கொத்தங்குடியில் பாசன வாய்காலில் குப்பைகளை கொட்டுவதால் நீர் மற்றும் காற்று மாசு அடைவதாக அதனை தடுக்க கோரப்பட்டுள்ளது.

இப்புகார் மனுவின் மீது உள்ளாட்சி அமைப்பின் கீழ் செயல்படுத்தப்படும் தமிழ்நாடு உள்ளாட்சி நிறுவனச் சட்டம் 1920 மற்றும் பொது சுகாதாரச் சட்டம் 1939ன் படி தக்க நடவடிக்கை எடுக்க வேண்டி அசல் புகார் மனுவானது இத்துடன் இணைத்து உரிய வட்டார வளர்ச்சி அலுவலருக்கு நடவடிக்கை மேற்கொள்ளும் பொருட்டு இணை தலைமை சுற்றுச்சூழல் பொறியாளர் கடலூர் அவர்கள் மூலம் கேட்டுக் கொள்ளப்பட்டது ஆனால் இதுவரை எந்த நடவடிக்கையும் மேற்கொள்ளப்படவில்லை மேலும் மேற்கூறிய புகார் மனு தொடர்ச்சியாக இவ்வலுவலகத்தால் பெறப்படுவதால் உரிய நடவடிக்கை மேற்கொள்ளும் பொருட்டு மேற்கூறிய புகார் மனு தங்களுக்கு அனுப்பி வைக்கப்படுகிறது.

மாவட்ட சுற்றுச்சூழல் பொறியாளர்,
தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்,
நாகப்பட்டினம்.

நகல்: திரு. J.ஈஸ்வர் ராஜ்,
2/100 பாரதியார் தெரு,
சீனிவாசபுரம் ஊராட்சி,
மயிலாடுதுறை மாவட்டம்.

அனுப்பப்பட்டது

நாள்: 04.08.2023



Annexure - 2 o/c

TAMILNADU POLLUTION CONTROL BOARD

From

Er. V. Thamiloli., M. Tech.,
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
District Collectorate,
Master Plan Complex,
Nagapattinam - 611 003.

To

Thiru. R. Eswar raj,
2/100, Bharathiyar Street,
Sinivasapuram,
Mayiladuthurai district - 609 001.

Lr. No. DEE/TNPCB/NPM/2023 dated 21.08.2023

Sir/Madam,

Sub: O/o. DEE, TNPCB, Nagapattinam - Dumping of solid waste near water bodies, incineration of plastic waste in kaduvangudi village nearer to Agara kothangudi water canal, Nannilam taluk, Thiruvarur district complaint received - Reg.

Ref: 1.Lr.No. DEE/TNPCB/NPM/2023, mail received on dated: 18.08.2023.

2. Lr.No. DEE/TNPCB/NPM/complaint/2023/dt: 04.08.2023.

I Invite your kind attention to the reference 1st cited, a complaint has been received in this office mail dated: 18.08.2023. The complaint has been already received in this office and letter sent to Assistant Director, Panchayat, Thiruvarur Vide this office letter dated 04.08.2023 for necessary action to be taken. Further action will be taken after getting reply from the above said authority.

District Environmental Engineer,
Tamil Nadu Pollution Control Board,

R.D Nagapattinam.

21-08-23

Encl: As above.

செவ்வார்த்துறை
திகதி: 21.08.2023



Kollumangudi
Solid Waste

1

29.12.2023 13:23

10.9729°N 79.65846°E





Kollumangudi

Solid Waste

2

29.12.2023 13:24

10.9728°N 79.65847°E

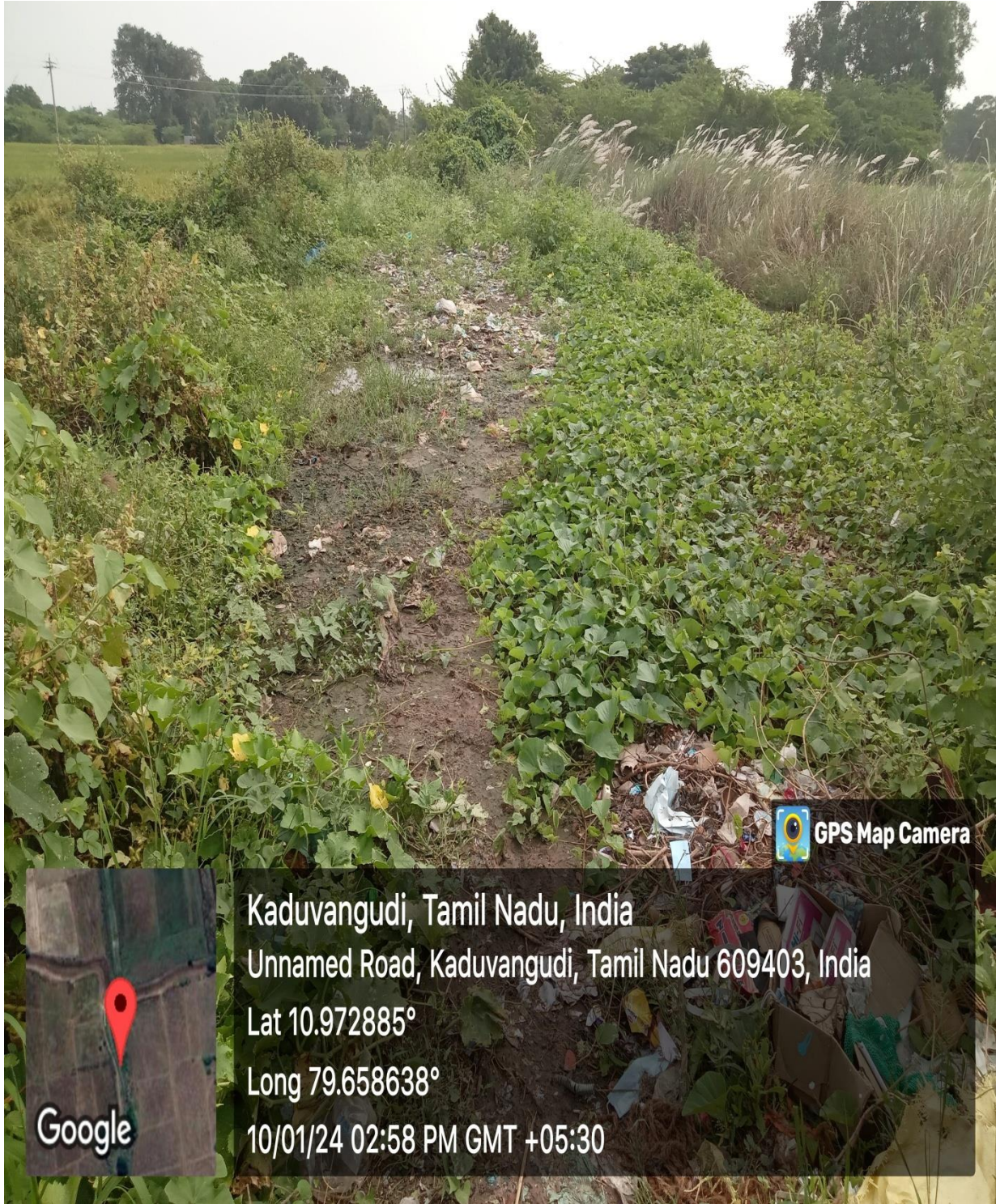




 GPS Map Camera



Kaduvangudi, Tamil Nadu, India
Unnamed Road, Kaduvangudi, Tamil Nadu 609403, India
Lat 10.972885°
Long 79.658638°
10/01/24 02:58 PM GMT +05:30



 GPS Map Camera



Kaduvangudi, Tamil Nadu, India
Unnamed Road, Kaduvangudi, Tamil Nadu 609403, India
Lat 10.972885°
Long 79.658638°
10/01/24 02:58 PM GMT +05:30

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 21 of 2024

R. Eswar Raj,
2/100, Bharathiyar Street,
Srinivasapuram,
Mayiladuthurai - 609001

.... Applicant

Vs

The Member Secretary,
Tamil Nadu Pollution Control Board,
No.76, Mount Road, Guindy,
Chennai – 600032 others.

...Respondents

**REPORT FILED ON BEHALF OF THE
1ST RESPONDENT- TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent : TNPCB
Thiru. S.Sai Sathya Jith,
Advocate, Chennai.**

Date:06.03.2024

Date of hearing on:20.03.2024